

Commissioner from 01 July 2015 till 15 August 2020 and its updated status/action taken;

(c) whether the Ministry has sought any approval from the Cabinet Secretary on initiating vigilance investigation against CMD EdCIL in the last five years; and

(d) if so, the date of approval from the Cabinet Secretary and the status/action taken on vigilance investigation?

THE MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK'):

(a) and (b) As per records available, approximately 87 complaints have been received in Vigilance cell of the Ministry from different sources including Central Vigilance Commission against officials of EdCIL from 01 July 2015 to 15 August 2020. These complaints have been dealt with as per complaint handling policy of Central Vigilance Commission.

(c) and (d) Cabinet Secretariat on 01.02.2017, conveyed to this Ministry concurrence for further appropriate action on various complaints received in this Ministry against CMD EdCIL. The allegations leveled in these complaints have been examined and after examination the allegations were dropped with the approval of the Competent Authority.

Common practices among education boards

522. SHRI HARNATH SINGH YADAV: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that education boards across the country have demanded to bring in changes in practices that will be common to all of them, if so, the details thereof; and

(b) whether it is also a fact that Government had met members of the Council of Boards of School Education in this regard, if so, the deliberations made in the said meeting?

THE MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK'):

(a) No demand has been received from education boards across the country to bring in changes in practices that will be common to all of them.

(b) It is not a fact that Government had met members of the Council of Boards of School Education in this regard.